

No.ADSJ//NHN/2021-
Office of the Additional District and Sessions Judge,
Sirmaur District, at Nahan (HP).

Dated Nahan the 04th March, 2021.

“Office Order”

Since the undersigned shall be on Casual Leave on 05.03.2021, therefore, the Civil and Criminal Cases of urgent nature (COC, Evidence, 313, Issues, Arguments, Orders) on this date shall be taken up for effective hearing on 06.03.2021.

Sol
Additional District and Sessions Judge,
Sirmaur District at Nahan.

Endst.No.ADSJ/RDR/NHN/2021-274 Dated:- 04.03.2021./5-3-21
Copy for information and necessary action is forwarded to:-

1. The Ld. District and Sessions Judge, Sirmaur District at Nahan, H.P.
2. The Additional District Attorney, Sirmaur District at Nahan, H.P.
3. The President Bar Association, Nahan/Paonta Sahib.
4. The Superintendent, MC Jail, Nahan.
5. The Assistant Programmer/System Assistant to upload the office order in the Court's website.
6. Reader of this office.
7. Civil/Criminal Ahlmad of this office.
8. Notice Board of this office.

[Signature]
Additional District and Sessions Judge,
Sirmaur District at Nahan.